

**HIGH COURT OF SIKKIM**

**GANGTOK**

No.: 27/HCS

Date: 01.12.2025

**C-I-R-C-U-L-A-R**

The Registrar General, and in his absence the Registrar, shall henceforth deal with all matters relating to the protocol services to be provided to the former/retired Chief Justices and Puisne Judges of this High Court, with the assistance of a designated Chief Protocol Officer and the Protocol Section of the High Court, and issue necessary directions in that regard from time to time, including attachment of protocol personnel, as and when so required.

By Order,

**sd/-**  
**(Prajwal Khatiwada)**  
Registrar General